

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/21/1021/2017**

**Dated: 12/07/2019**

Between

V. Ramakanth,  
S/o. Late V. Madhusudhan Rao,  
Aged 53 years,  
R/o. Asst. T.V. News Correspondent,  
(RNU), DDK, Hyderabad,  
Doordarshan Kendra,  
Hyderabad.

... Applicant

AND

1. Union of India rep. by  
the Deputy Director General (E), HOO,  
Doordarshan Kendra,  
Hyderabad ̄ 500 013.
2. Head-Regional News Unit (RNU)  
and Addl. DG,  
Doordarshan Kendra,  
Hyderabad ̄ 500 013.

... Respondents

Counsel for the Applicant : Mr. G.T. Gopal Rao  
Counsel for the Respondents : Mr. A. Radha Krishna,  
Sr. PC to CG

***CORAM :***

***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

***ORAL ORDER***

{Per Hon'ble Mr. B.V. Sudhakar, Member (Admn.)}

Learned counsel for the respondents present.

2. Learned counsel for the applicant did not appear. It is observed from the docket sheet that the applicant's counsel/ applicant remained absent on the last few occasions. Therefore, the O.A. is listed today under the caption 'For Dismissal'. Even today, neither the applicant nor his counsel appeared. Hence, the case is dismissed for lack of prosecution.

***(B.V. SUDHAKAR)  
MEMBER (ADMN.)***

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